## BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY APPELLATE JURISDICTION

Appeal No. 99 of 2007

Dated: 01<sup>st</sup> August, 2007

Coram: Hon'ble Mr. H.L. Bajaj, Technical Member

Hon'ble Mrs. Justice Manju Goel, Judicial Member

Benet, Coleman & Co. Ltd. ... Appellant

Versus

The BEST Undertaking & Another ....Respondents

For the appellant : Mr. Ashish Verma, Advocate

For the respondents : No appearance

## ORDER

Mr. Ashish Verma, learned counsel appearing for the appellant states that they wish to withdraw the appeal. He also states that liberty may be given to take up the case in an appropriate forum. Accordingly, dismissed as withdrawn.

( Mrs. Justice Manju Goel )
Judicial Member

( Mr. H.L. Bajaj ) Technical Member